

- (i) Additional over head tanks have been provided in all the quarters.
- (ii) Damaged doors and windows have been replaced in some quarters.
- (iii) Dedicated water line to kitchen from water tank have been provided.
- (iv) All stair cases have been white washed.
- (v) Out of 24 Nos. quarters so far 5 nos. quarters have been upgraded on vacation.

World Bank loan for basic infrastructure facilities for urban areas

2470. SHRI BHARATSINH PRABHATSINH PARMAR:

SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the current status of World Bank loan for providing infrastructure facilities for urban areas;
- (b) how much fund will be received under this loan;
- (c) how much fund will be allocated to Gujarat from this loan; and
- (d) the current status of aid/loan from Government of Japan to Gujarat for development of urban areas?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) A proposal to seek a loan from the World Bank for the Urban Water Supply and Sanitation sector is under consideration. For the Urban Transport sector, World Bank loan amounting to Rs. 601.41 crore has been approved.

- (c) No allocation has been proposed for Gujarat in respect of Urban Transport.
- (d) At present no loan is being provided by the Government of Japan to the Government of Gujarat for the improvement of Urban Water Supply and Sanitation services.

Lifting ban from errant companies for metro projects

2471. SHRI PRABHAT JHA:

SHRIMATI KUSUM RAI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government had banned some errant companies found responsible for disastrous accidents at Zamrudpur in 2009 and Laxmi Nagar in 2008;
- (b) if so, the details thereof;